COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 345 of 2016 & IA NO. 761 of 2016 AND APPEAL NO. 107 OF 2016

Dated: 27th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors. Appellant (s)

۷s.

Raj West Power Ltd. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. P.N.Bhandari

Counsel for the Respondent(s) : Mr. Aman Anand

Mr. Aman Dixit for R-1

Mr. R.K.Mehta

Ms. Himanshi Andley for RERC

APPEAL NO. 107 OF 2016

In the matter of:

Raj West Power Ltd. ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand

Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley for R-1

Mr. P.N. Bhandari for DISCOMS

ORDER

As agreed by learned counsel for the parties, list these matters for

hearing on <u>06.12.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson